

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-1096/98

New Deihi this the 26th day of March, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A. Vedavaill, Member(J)

Sh. A.V. Lakshmi Narayna,  
S/o Sh. A.S.N. Sharma,  
R/o Plot No. 432, K Block,  
Street 12, Mahipalpur Extension,  
New Deihi-37. .... Appiican

(through Sh. A.K. Bhardwaj, Advocate)

Versus

1. Union of India through  
the Chairman,  
SSC, Block No. 12,  
CGO Complex,  
Lodhi Road,  
New Deihi-3.
2. UPSC through  
the Secretary,  
UPSC, Dholpur House,  
New Deihi-11.
3. The Registrar,  
CAT, 69, Poio-I,  
Jodhpur Bench,  
Jodhpur-342 006.
4. Surekha Srivastva  
C/o SSC Block No.12,  
CGO Complex, Lodhi Road,  
New Deihi-4. .... Respondents

(through Sh. VSR Krishna, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides.

2. Shri Bhardwaj states that he has not been able to contact his client despite his best efforts.

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3. In this connection, Shri Krishna informs us that even otherwise applicant has been posted in Jodhpur Bench of Central Administrative Tribunal on the basis of Assistant Grade Examination.

4. The O.A. is, therefore, dismissed. No costs.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

S. R. Adige

(S. R. Adige)  
Vice-Chairman (A)

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